

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-38/2022/11391/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati the 24th November, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJG/5507, dtd. 16.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 23.11.2023 till the morning of 28.11.2023.**

The Civil Judge & Assistant Sessions Judge, Goalpara and in her absence the CJM, Goalpara and in his absence the in-charge CJM, Goalpara shall remain in charge of your Court and Office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-38/2022/11392/A, dated , 24-11-23

Copy to :

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
